

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

LIR No:2535/16

LIR No:2540/2016

Satya Prakash Vs. Palm Export

Shyam Narayan Yadav Vs. Palm Export

14-09-2020

Present: None.

In the interest of justice matter is adjourned for final argument
on 29-09-2020.

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:LIR-6790/16

Title: Tulvhadur Vs. Annapurna Ind. Corpn.

14-09-2020

File taken up today as 12-09-2020 was Second Saturday.

Present: None.

In the interest of justice matter is adjourned and be listed for
order on 26-09-2020.

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:LC-1379/16

Title: Smt. Shobha Vs. Banwari Lal Charitable Trust

14-09-2020

Present: None.

In the interest of justice, matter is adjourned for ME on 25-11-
2020.

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:LIR-4609/2016

Title: Chander Pal Sharma Vs. CO Hot el Taj Palace...

14-09-2020

Present: None for the workman.

Sh. V.N. Sharma, Advocate for management no:2.

Since none is present on behalf of workman and other respondent., therefore, in the interest of justice matter is adjourned for ME on 7-11-2020.

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:LC-127/2016

Title: Akshya Kumar Singh Vs. M/s G4S Secure Solution Pvt. Ltd.

14-09-2020

Present: Sh. A Ganguly, AR/Workman.

None for the management.

Today the case fixed for cross examination of management's witness but none is present on behalf of the management. In the interest of justice matter is adjourned for cross-examination of MW/ME on 10-11-2020.

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:LC-107/2016

Title: Beerendra Singh Verma Vs. M/s G4S Secure Solution Pvt. Ltd.

14-09-2020

Present: Sh. A Ganguly, AR/Workman.

None for the management.

Today the case fixed for cross examination of management's witness but none is present on behalf of the management. In the interest of justice matter is adjourned for cross-examination of MW/ME on 10-11-2020.

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:LIR 423/16

Title: Ram Sumer Vs. M/s Chankya Siddhartha Gas Company

14-09-2020

Present: None.

In the interest of justice matter is adjourned for ME on 26-10-
2020.

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:1158/16

Title: Mohd. Waliullah @Lal Master Vs. M/s U Like International INC

14-09-2020

Present: None for the workman since morning.

Sh. H.S. Rai, Advocate for management.

It is stated by counsel for management that an application of workman for verification of signature is pending and reply to the same has already been filed on behalf of the management.

Argument of counsel for the management on the pending application heard. It is submitted by the counsel for the management that he will file his written submission/final argument on the official email ID of the court.

Put up for argument on behalf of the workman on his pending application and filing of final argument's written submission on behalf of the parties on 05-10-2020.

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:LIR-454/17

Title: Raj Kumar Jha Vs. M/s Style Council

14-09-2020

Present: None since morning.

It is already 1:30 pm. In the interest of justice matter is
adjourned for service of management on PF and RC for 18-11-2020.

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:LIR-1273/2017

Title: Lokesh Kumar Malhotra S/o Late Sh. S.M. Malhotra

R/o H No:188, Second Floor, Surya Niketan, Delhi-110092

Versus

M/s Mitsubishi Corporation India Pvt. Ltd.,

Birla Tower, 5th Floor, 25, Barakhamba Road,

New Delhi-110001

14-09-2020

Present : Workman Sh. Lokesh Kumar Malhotra in person.

Shri Ketan Gaur, Advocate for management.

It is stated by workman as well as Mr. Gaur Advocate for management that matter has been settled between the parties and accordingly an order dt. 10-10-2019 has been passed by Hon'ble High Court of Delhi.

Statement of the workman and the Advocate for the management is recorded separately. It is stated by the workman that the matter has been settled with the management and an order has been passed by the Hon'ble High Court of Delhi on 10-10-2019. Copy of the said order is Ex.C1(7 pages). He further stated that the matter has been settled in terms of settlement agreement. Photocopy of same is Ex.C2 (Page 1 to 26). Photocopy of Aadhar Card of workman is Ex.C3. (Original Aadhar card seen and returned). It is submitted by workman that nothing remains in the present claim, his claims stands satisfied in view of the aforesaid agreement between the parties and claim may be disposed off as satisfied/settled/withdrawn. Ld. Counsel for the management has no objection if the case is disposed off accordingly. His statement is also recorded separately.

Heard. Considered. In view of the statement of the workman as well as statement of the advocate for management, copy of the order of Hon'ble High Court of Delhi Ex.C1(7 pages) and settlement agreement photocopy of same is Ex.C2 (Page 1 to 26), the present claim of the workman

-2-

is stands satisfied/settled and same is disposed off as withdraw. A copy of the same is uploaded on the website of RADC site and copy of the same be transmitted to the concerned authorities through electronic mode and a copy of the same be also transmitted to the parties through electronic mode. File be consigned to record room.

Announced in the open court.

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:LIR-1273/2017

Title: Lokesh Kumar Malhotra S/o Late Sh. S.M. Malhotra

R/o H No:188, Second Floor, Surya Niketan, Delhi-110092

Versus

M/s Mitsubishi Corporation India Pvt. Ltd.,

Birla Tower, 5th Floor, 25, Barakhamba Road,

New Delhi-110001

14-09-2020

Statement of Shri Ketan Gaur, Advocate for management,
Enrollment No:1465/2014, Chamber No:311, South Court, Saket-110017
(Mobile No:995899496)

on oath.

I am the AR/Advocate of the management in this case. I have heard
the statement of the workman present and recorded in the court today. Same is
correct. Matter may be disposed off as satisfied/settled/withdrawn.

RO&AC

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:

Title:

14-09-2020

Present:

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020

IN THE COURT OF MS.VEENA RANI :PRESIDING OFFICER LABOUR
COURT, ROUSE AVENUE COURTS COMPLEX, NEW DELHI

Case No:

Title:

14-09-2020

Present:

(VEENA RANI)

Presiding Officer Labour Court

Rouse Avenue Courts Complex, New Delhi

Judge Code : DL0271/Date:14-09-2020